

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4420  
TO BE ANSWERED ON 12<sup>TH</sup> AUGUST, 2016**

**HEALTH ATMS**

**4420. SHRIMATI VASANTHI M.:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to setup Health ATMs by setting up kiosks through the public-private-partnership mode; and
- (b) if so, the details thereof along with the funds allocated/utilised for the purpose, State/UT-wise?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Public health being a State subject, the provision of healthcare services falls under the jurisdiction of respective/State/UT Governments including through Health ATMs by setting up kiosks. However, under National Health Mission (NHM), GOI provides technical and financial support for strengthening of healthcare systems in States/U.Ts based on the proposals submitted by the States/UTs in their Programme Implementation Plans (PIPs).

NHM Framework allows for Public Private Partnerships to leverage private sector strength for achieving health goals. Hence, the support under NHM includes support to set up Health ATMs by setting up kiosks in public private partnership mode.

Based on proposals received from the State of Andhra Pradesh, an amount of Rs 75 Lacs for setting up Health ATMs in public private partnership mode during 2015-16 was approved under NHM. No expenditure on this was reported by the State till 31.03.2016.

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